

# HIGH COURT OF ANDHRA PRADESH:: AMARAVATI

## CIRCULAR No. 11 /2022

ROC.No.362/SO/2022

Dt: 27.06.2022.

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Instances have come to the notice of the Registry of the High Court that some miscreants are sending Whatsapp Messages, seeking financial favours in the name of Gift Cards, Amazon Cards etc., for them, on flimsy reasons, using the Display Pictures (DPs) of the Hon'ble Judges of the High Court and High Dignitaries of the Judiciary, to the Retired Hon'ble Judges, Judicial Officers; Officers and staff of the High Court and Subordinate Courts.

Therefore, as directed, this is to inform the Retired Hon'ble Judges, Officers and Staff of the High Court and Officers and Staff of the Subordinate Courts in the State of Andhra Pradesh, including the Officers and staff of the Tribunals working under control of the High Court, that they have to be cautious as against any such messages made in the name of the Hon'ble Judges of the High Court or High Dignitaries of the Judiciary, seeking any financial favours by not responding to such messages.

Therefore, all the concerned are requested not to respond to any such messages seeking favours.

  
27/6/2022  
**REGISTRAR GENERAL**

To

- 1) The Prl. Private Secretary to the Hon'ble the Chief Justice (with a request to place the circular before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the circular before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT)-cum-Central Project Coordinator, High Court of Andhra Pradesh (with a request to instruct the concerned to place the circular in High Court's website)
- 5) All the Unit Heads in the State of Andhra Pradesh (with a request to communicate the circular to all the Presiding Officers of the Tribunals working under the control of the High Court in Your Unit, Bar Associations and Officers and staff in Your Unit).
- 6) The Director, High Court Mediation and Arbitration Centre, High Court Building, Amaravati.
- 7) The Member Secretary, A.P. State Legal Services Authority, High Court Building, Amaravati.
- 8) The Secretary, High Court Legal Service Committee, High Court Building, Amaravati.
- 9) The Advocate General, State of Andhra Pradesh.
- 10) The Chairman, Bar Council of Andhra Pradesh, Amaravati.
- 11) The President, Andhra Pradesh High Court Advocates' Association, Amaravati.
- 12) All the Section Officers/Section Heads, High Court of Andhra Pradesh (for circulation among the members of the staff working under their control).
- 13) The Overseer (for circulation among the members working under his control).

